

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P.(IB)/116(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Greka Green Solutions (India) Ltd
V/s

.....Applicant

Essar Oil and Gas Exploration & Production Ltd

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shalabh Gupta, Adv. for Mr. Vishal Raval, Adv.
For the Respondent : Mr. Raheel Patel, Adv. a.w Mr. Karan Vin, Adv. & Mr.
Aalay Shah, Adv.

ORDER

Heard Ld. Counsel for the applicant and respondents.

Both sides are directed to file written submissions not more than two to three pages within one week.

List for further consideration on 24.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)